# GOVERNMENT OF INDIA MINISTRY OF FINANCE DEPARTMENT OF REVENUE LOK SABHA UNSTARRED QUESTION No. 2196 TO BE ANSWERED ON FRIDAY, THE 29<sup>th</sup> JULY, 2016 7, SRAVANA, 1938 (SAKA)

## **IT EXEMPTION**

### 2196. SHRI PR. SENTHIL NATHAN:

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government has received any request that exemptions on capital gains on immovable property sale should be withdrawn and interest on fixed deposit in Infrastructure Bond should be exempted from Income Tax;
- (b) if so, the details thereof and the response of the Government in this regard; and
- (c) the likely loss to the exchequer in the event of implementation of the same?

#### ANSWER

## MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SANTOSH KUMAR GANGWAR)

- (a) No, Madam, the Government has not received any such request.
- (b) &(c) Does not arise.